

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**  
**Central Zonal Bench**  
**Suchna Bhawan, III<sup>rd</sup> Floor, Arera Hills**

**Date: 18<sup>th</sup> December, 2014**  
**TIME: 10.30 hrs. to 13.15 hrs.**  
**14.00 hrs. to 16.00 hrs.**

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**  
**HON'BLE MR. P.S. RAO EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR HEARING</b>				
1.	Original Application 128/2014 (CZ)	Raghunath Karan & Anr. Vs. Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari Adv. Mr. Udai V.S. Rathore Adv. for R-1	
2.	Original Application No. 129/2014 (CZ)	Davad Neelgar & Anr. Vs. Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari Adv. Mr. Udai V.S. Rathore Adv. for R-1	
3.	Original Application No. 125/2013 (M.A.No677/14) (M.A.No704, 706,707,708, 709,710/14)	Villagers of Village Patanwati 8 Ors. Vs. State of Rajasthan & 4 Ors.	Mr. Suresh Chand Sharma Mr. Vishal Bhatnagar Adv. Mr. Sandeep Singh, Adv. Mr. Sachin K. Verma, Adv. Ms. Sadhana Pathak Adv. Mr. Arvind Soni Adv. Mr. Vikram Singh Shekhawat	
4.	Original Application No. 102/2014	Om Prakesh Yogi Vs State of Rajasthan & 2 ors.	Mr. Ayush Dev Bajpai Adv.	
5.	Original Application No. 12/2013 (M.A.No635/14)	Pandit Hari Shankar Samadhiya Vs. Union of India & 7 Ors.	Mr. Sanjay Sharma, Adv Mr. R.K. Upadhyaya, Adv. Mr. Sachin K. Verma, Adv.& Mr. Ayush Dev Bajpai, Adv. for R-1,3,4,5,8 Mr. Sandeep Singh Adv. for R-2 Ms. Parul Bhadoria, Adv. for R-6 for Mr. Purushendra Kaura Mr. Vijay Shahani, Adv. R-7 Mr. Dharamveer Sharma Adv.	
6.	Original Application No.91/2014	M/S Surya Minetech Pvt. Ltd. Vs. Rajasthan State Pollution Control Board.	Mr. S. K. Shukal Adv.	

7.	Original Application No.94/2014	M/S NECC Grit Udhog Vs. Rajasthan State Pollution Control Board.	Mr. S. K. Shukal Adv.	
8.	Original Application No. 55/2014	M/S Shiv Ganga Associates. Vs. Rajasthan PCB		
<b>For compliance</b>				
9.	Original Application No. 137/2014	Sahtruhan Lal Vs. Union of India & 7 Ors.	Mr. Sukhendra Singh, Adv. Mr. G.R. Sakal, Adv.	
10.	Original Application No. 126/2013	Vijay Saini Vs. State of Rajasthan & 2 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Om. Shankar Shrivastav, Adv. for R-3 Mr. Suman Mandal, Adv. For Mr. Sandeep Singh, Adv. for R-R.P.C.B. Raj. Mr. Pramod Pandey, JDA for R-2 Mr. Sachin K. Verma, Adv for R-2	